

[English]

Acquittal of Shri Ram Swaroop

10246. SHRI RAM SAGAR (Saidpur): Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether severe strictures were passed by Court against the Delhi Police Intelligence Bureau and the Directorate of Revenue Intelligence while acquitting Shri Ram Swaroop and another from the charge of spying; and

(b) if so, the details of the action proposed to be taken against the concerned guilty officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) The Court has adversely commented upon some officials.

(b) The matter is being looked into.

[Translation]

News-Item captioned 'Jama Masjid mein Sharan Pa Rahe Hain Pak Prishikshit Kashmiri Aatankvadi'

10247. SHRI PYARELAL KHANDELWAL:
SHRI RAMSAGAR (Saidpur):

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news-item captioned "Jama Masjid Mein Sharan Pa Rahe Hain Pak Prishikshit Kashmiri Aatankvadi" appearing in 'Jansatta' dated the 14 February, 1990;

(b) if so, the facts in this regard; and

(c) the action proposed to be taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir. The news has appeared in Jansatta dated 14.3.90 (not 14.2.90).

(b) and (c). Police enquiries have revealed nothing adverse. Close and round the clock vigil is being maintained over sensitive places.

[English]

Phrased Programme of Former President of Pakistan about Subversion in Kashmir

10248. SHRI SHANTILAL PURUSHOTTAMDAS PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of Government has been drawn to the speech delivered by the former President of Pakistan in top secret meeting in April 1988, the text of which has been reproduced in the March, 1990 issue of the "Koshur Samachar" a registered monthly of Kashmir in Delhi;

(b) if so, whether Government were aware of the phrased Programme formulated by the former President of Pakistan in early 1988 about subversion in the Kashmir Valley;

(c) if so, the steps taken by Government since April, 1988 to combat the growing subversive activities; and

(d) the remedial measures now being taken to restore normalcy in the valley?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). Although the Government are not aware of this